



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-157/NCLAT/CHN BEN/2026

Dated: 09th September 2026

NOTICE

Please take notice that the following matter of Chennai Bench, which was earlier adjourned to 06.10.2026, is advanced to be listed on **09.09.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024 For Additional docs IA No. 985/2026	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt Ltd & 15 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3, R5-R7 Mr. Sriram Venkatavaradan- R4 Mr. Sharad Sanghi R13 R14

By order of Hon'ble Member (Judicial)

Chennai Bench

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